

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:6678
ANSWERED ON:08.05.2003
SOCIAL SECURITY FUND FOR DISABLED
AVSM, BRIG.(RETD.) KAMAKHYA PRASAD SINGH DEO

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government have a proposal to set up a Social Security Fund for extremely disabled persons in the country;
- (b) if so, the amount earmarked therefor, State-wise;
- (c) the norms prescribed for the sanction of fund to the disabled; and
- (d) the steps taken by the Government to implement the schemes for the extremely disabled persons?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (DR. SANJAY PASWAN)

(a) No, Sir.

(b) & (c) Does not arise.

(d) There is no separate scheme for the extremely disabled persons. However, the Ministry provides financial support to the National Trust for persons with autism, cerebral palsy, mental retardation and multiple disabilities, National and Apex Institutions in the disability sector and voluntary organizations running rehabilitation programmes for disabled persons including those with severe disabilities.